

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

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PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.01.2021 AT 02.30
AM**

TRANSFER PETITION NO.	IA NO. 161&162/2020 TCP(IB) NO. 35/10/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 188/10/HDB/2018
NAME OF THE COMPANY	Supraja Textiles Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

As a last chance time is granted to the successful resolution applicant to make the payment or else the matter will be taken up for liquidation process. List the matter for further consideration on 19.02.2021.


MEMBER JUDICIAL